months of May j June from Bombay to provide for the export of mangoes to the Gulf countries.

Export of fish from Ratnagiri Port

2449. SHRI HUSEN DALWAI-Will the Minister of COMMERCE be pleased to state what is the quantum of fish exported from Ratnagiri Port each year during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): Export of fish from Ratnagiri Port during the last three years has been as follows:

Quant	ity in	to	nnes
1981-82	1982	-83	1983-84
1473	8	89	1219

Promotion of trade among the neighbouring countries

2449. MISS SAROJ KHAPARDE: Will the Minister of COMMERCE be pleased to state:

- (a) whether there is any proposal under Government's' consideration to call periodically meetings of Commerce Ministers of the neighbouring countries to discuss matters of common interest:
- (b) if so. what are the details thereof;
- (c) if the answer to part (a) •above be in the negative, the manner in which questions of common interest are discussed to promote trade with neighbouring countries; and
- (d) what is the percentage of trade with neighbouring countries during the last three years, yearwise?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) No, Sir.

- (b) Does not arise.
- (c) Matters of common interest in bilateral trade with neighbouring countries are discussed through exchange of. Ministerial visits of through periodic trade talks at official level.

to Questions

(d) Trade with neighbouring countries was 2.8 per cent, 2.5 per cent and 2.2 per cent of India's total foreign trade in 1980-81, 1981-82, and 1982-83 respectively.

Effect on the stability of Gangtok town flue to construction of Western Bye-Pass b_v BRDO'

2450. SHRI K. VASUDEVA PANICKER: SHRI LEONARD SOLOMAN SARING:

Will (the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that construction of Western bye pass by the Border Roads Development Organisation in Sikkim is affecting the stability of Gangtok town;
- (b) if so, what steps have been taken by the Border Roads Development Organisation to ensure that heavy blasting in it_s deep formation cutting and loose soil_s connected with the construction of the road does not damage private buildings and properties in Gangtok;
- (c) whether th© Border Roads Development Organisation propose to pay compensation for damage already caused/to be caused due to their con. sitruction work; and
- (d) whether the schem_e to construct the Western byepass was processed through the Department of Environment if so, what wer_e its views in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO), (a) No, Sir.

- (b) Doe_s not arise.
- (c) If certain damages occur accidently to the private buildings and properties during construction, compensation i_s payable by the Border Roads Organisation after due enquiry end in consultation with local -Civil administration.
- (d) The scheme of construction byepass was approved by the Advisory Committee constituted by the Central Government in terms of Forests (Conservation) Act, 1980.

विभिन्न हवाई स्रड्डों पर जन्त की गई विदेशी वस्तुएं

2451. श्री वीरेन्द्र वर्मा : श्री जगदम्बी प्रसाद यादव :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

- (क) भारत में उन ह्वाई-ग्रह्डों के नाम क्या हैं जहां पिछले तीन वर्षों के दौरान सीमा-शुल्क ग्रिधकारियों द्वारा विदेशी वस्तुएं जब्त की गई थीं ग्रीर इस प्रकार जब्त की गई वस्तुग्रों का कुल मूल्य कितना है;
- (ख) छोड़ी गई वस्तुओं का ब्योरा क्या है और ग्रभी तक जब्त पड़ी वस्तुओं की तुलना में उनका मुख्य क्या है;
- (ग) क्या यह सच है कि बढ़िया श्रीर नया सामान निकाल कर उसके स्थान पर पुराना श्रीर घटिया सामान रखे जाने से संबंधित शिकायतों की जीच की गई थी; श्रीर
- (घ) यदि हाँ, तो उसका क्योरा ज्या है?

विस्त मंत्रालय में राज्य मंत्री (श्री एस० एम० कृष्ण) : (कः) पिछले तीन वर्षों के दौरान मुख्य-मुख्य अन्तरराष्ट्रीय हवाई अड्डों पर जब्त किए गए माल का विवरण निस्नोनुसार है:-

वस्वई	¥	¥	981	लाख	₹ 3
दिल्ली	*	*	629	लाब	हु 5
कलकत्ता	¥	15	588	लाख	ह्र
मद्रास	×		204	लाब	₹ 3
त्रिवेन्द्रम	٠	*	196	लाख	ह् ३

- (ख) माल को छोड़ने के लिए उसका मूल्य ग्रीर उसकी मान्ना निर्णायक तत्व होते हैं। ग्राने वाले यान्नियों के सिलसिले में शुल्क-मुक्त मोक के रूप में छोड़े गए माल का कोई रिकार्ड नहीं रखा जाता है ग्रीर इसलिए यह सुचना देना संभव नहीं है।
- (ग) ग्रौर (घ) सुचना एकत की जा रही है ग्रौर सदन-पटल पर रख दी जाएगी।

Customs Duty on Drugs

2452. SHRIMATI MAIMOONA SULTAN:

DR JOSEPH LEON D'SOUZA:

Will the Minister of FINANCE*be please^ to state:

- (a) what are the names of the drugs on which a custom_s duty of more than .05 per cent is levied and what are the reasons for charging such a high rate of duty on those drugs;
- (b) what are the reasons which prompted his Ministry to jack up customs duty to help a few producers at the cosit of poor consumers;